

DIVISION BENCH

O-213

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/27(KB)2022
COMP.APPL/99(KB)2022,
COMP.APPL/97(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	KANODIA METALS PVT LTD VS VIVEKANANDA FORGING (INDIA) LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances via video conference/physically

Mr. Debasish Chakraborty, Adv.] For the State Bank of India
Mr. Snehasish Chakraborty, Adv.]

ORDER

1. Ld. Counsel for the State Bank of India present.
2. Let the petition be made IBC compliant.
3. Post this matter on **08.07.2024**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**